

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
(IB)-01(PB)/2018

IN THE MATTER OF:

Bank of India Applicant/Petitioner

v.

M/s. Amrapali Princely Estate Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the Applicant/petitioner: Mr. Sanjay Bhatt, Ms. Srishti Kapoor, Advs.

For the Respondent(s):

ORDER

For order, see (IB)-90(ND)/2017.

27.09.2018
Vineet